



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26/02/2020

C.P./260/24/2019

O.A./260/987/2014

DABENDRA JENA

-V/S-

ARUN GOEL

ITEM NO:60

FOR APPLICANTS(S) Adv. : Mr.B.Rout

FOR RESPONDENTS(S) Adv.: Mr.B.R.Mohapatra

Notes of The Registry	Order of The Tribunal
	Both the learned counsels are present.
	Mr.B.R.Mohapatra, learned counsel for the respondents submitted that the compliance report has already been filed and copy served on the learned counsel for the applicant.
	In view of the compliance report the CP is dropped. Notices are discharged.
	The applicant will be at liberty to approach this Tribunal afresh as per law if further grievances subsist.
	Copy of this order be handed over to both the learned counsels.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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